

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 411 of 2014 in Appeal No. 254 of 2014

Dated : 14th November, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Nayan Mani Borah, Technical Member**

In the matter of:

**GSPL India Gasnet Ltd. ... Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran, Mr. Piyush
Joshi, Ms. Sumiti yadava and Mr. Arjun
Masters

Counsel for the Respondent (s) : Mr. Ajit Pudussery for R-2
Ms. Ranjana Roy Gawai and
Ms. Tushita for PNGRB

ORDER

Learned counsel for the appellant seeks 10 days time to file rejoinder. He is allowed to file the same within 10 days.

Learned counsel for the respondent no.1 seeks one week's time to file vakalatnama as well as reply. She is permitted to file the same within a week's time and copy of the reply be served on the other party so as to enable the appellant to file rejoinder by 8th December, 2014.

Be listed for hearing on **11th December, 2014.**

**(Nayan Mani Borah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/sh